

**MOST IMMEDIATE**

**HARYANA VIDHAN SABHA SECRETARIAT**

No. HVS-LA/102/2021/ 32157-65

From

The Secretary.

To

1. The Secretary General,  
Lok Sabha, Parliament House,  
New Delhi.
2. The Secretary General,  
Rajya Sabha, Parliament House,  
New Delhi.
3. The Secretary to Government of India,  
Department of Parliamentary Affairs,  
New Delhi.
4. The Senior Principal Secretary,  
Election Commission of India,  
Nirvachan Sadan, Ashoka Road,  
New Delhi.
5. The Secretary to Government of India,  
Ministry of Law, Department of Legal Affairs,  
New Delhi.
6. The Chief Electoral Officer and Secretary to  
Government, Haryana, Election Department,  
Chandigarh.
7. The Librarian,  
Lok Sabha Secretariat, Parliament House,  
New Delhi.
8. All the Administrative Secretaries to  
Government, Haryana, Chandigarh.
9. The Principal Secretaries/Secretaries of all State Legislative  
Assemblies/Councils in India.

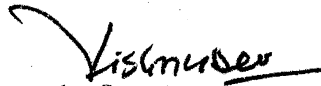
Dated Chandigarh, the 22<sup>nd</sup> December, 2021.

**Subject: - Session of the Haryana Vidhan Sabha held on 17<sup>th</sup> December, 2021 to 22<sup>nd</sup> December, 2021.**

Sir/Madam,

I am directed to inform you that the Haryana Vidhan Sabha which met on 17<sup>th</sup> December, 2021, adjourned sine-die at the conclusion of its sitting held on 22<sup>nd</sup> December, 2021. Eight Bills have been passed in this Session.

Yours faithfully,

  
Under Secretary 22.12.2021  
for Secretary.